

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 179 of 2015

Dated : **22nd March, 2016**

Present : **Hon'ble Mr. Justice Surendra Kumar, Judicial Member**
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:-

Uttar Bharat Hydro Power Pvt. Ltd. **Appellant(s)**
Versus
Uttarakhand Power Corporation Ltd. & Anr. ... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Mr. Nitish Gupta

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Suraj Singh for R-1
Mr. Buddy A. Ranganadhan,
Mr. Raghu Vamsy for R-2

ORDER

Mr. M.G.Ramachandran, the learned counsel for the Appellant has been heard on the sole issue of option to be exercised by the Appellant as the generic or project specific tariff and has concluded his arguments in the matter. Mr. Buddy A.Ranganadhan appearing for Respondent Commission has partly been heard.

Post this appeal for remaining arguments of the Respondent as well as rejoinder submissions of the Appellant on **8th April, 2016.**

(T. Munikrishnaiah)
Technical Member

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(Justice Surendra Kumar)
Judicial Member